

ITEM NO.25

COURT NO.3

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 14723/2024

(Arising out of impugned final judgment and order dated 18-01-2024 in A482 No.7310/2019 passed by the High Court Of Judicature at Allahabad, Lucknow Bench)

RAJENDRA SINGH

Petitioner(s)

VERSUS

SHOBHANA BHARTIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.148175/2024-EXEMPTION FROM FILING O.T.  
IA No.148174/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS )

WITH

Diary No(s). 14710/2024 (II)  
( IA No.149685/2024-CONDONATION OF DELAY IN FILING  
IA No.149688/2024-EXEMPTION FROM FILING O.T.  
IA No.149687/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Diary No(s). 15988/2024 (II)  
( IA No.149798/2024-CONDONATION OF DELAY IN FILING  
IA No.149800/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
IA No.149799/2024-EXEMPTION FROM FILING O.T.  
IA No.149802/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Diary No(s). 17112/2024 (II)  
( IA No.149714/2024-CONDONATION OF DELAY IN FILING  
IA No.149717/2024-EXEMPTION FROM FILING O.T.  
IA No.149718/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Diary No(s). 17270/2024 (II)  
( IA No.149312/2024-CONDONATION OF DELAY IN FILING  
IA No.149316/2024-EXEMPTION FROM FILING O.T.  
IA No.149314/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Diary No(s). 15999/2024 (II)

(FOR ADMISSION and I.R. and IA No.150532/2024-CONDONATION OF DELAY IN FILING

IA No.150530/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No.150529/2024-EXEMPTION FROM FILING O.T.

IA No.150533/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Diary No(s). 17092/2024 (II)

( IA No.149707/2024-CONDONATION OF DELAY IN FILING

IA No.149708/2024-EXEMPTION FROM FILING O.T.

IA No.149709/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Diary No(s). 14716/2024 (II)

( IA No.154296/2024-CONDONATION OF DELAY IN FILING

IA No.154298/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No.154297/2024-EXEMPTION FROM FILING O.T.

IA No.154299/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Diary No(s). 17101/2024 (II)

(FOR ADMISSION and I.R. and IA No.154511/2024-CONDONATION OF DELAY IN FILING

IA No.154515/2024-EXEMPTION FROM FILING O.T.

IA No.154513/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Diary No(s). 17128/2024 (II)

(FOR ADMISSION and I.R. and IA No.154971/2024-CONDONATION OF DELAY IN FILING

IA No.154974/2024-EXEMPTION FROM FILING O.T.

IA No.154972/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Diary No(s). 17296/2024 (II)

(FOR ADMISSION and I.R. and IA No.155703/2024-CONDONATION OF DELAY IN FILING

IA No.155705/2024-EXEMPTION FROM FILING O.T.

IA No.155704/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Diary No(s). 17298/2024 (II)

( IA No.156510/2024-CONDONATION OF DELAY IN FILING

IA No.156520/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No.156521/2024-EXEMPTION FROM FILING O.T.

IA No.156508/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Date : 29-07-2024 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI  
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Petitioner(s) Mr. Vishwajit Singh, Sr. Adv.  
Mr. Pankaj Singh, AOR  
Ms. Ridhima Singh, Adv.  
Ms. Vibha Bhat, Adv.  
Ms. Samina Thakur, Adv.  
Mr. Suryansh Singh, Adv.

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Ms. Ridhima Singh, AOR

Mr. Vishwajit Singh, Sr. Adv.  
Ms. Veera Kaul Singh, AOR  
Ms. Vibha Bhat, Adv.  
Ms. Ridhima Singh, Adv.  
Mr. Suryansh Singh, Adv.  
Mr. Pankaj Singh, Adv.  
Ms. Samina Thakur, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

1. Delay condoned.
2. We are not inclined to interfere with the impugned judgment(s) and order(s) passed by the High Court. The special leave petitions are, accordingly, dismissed.
3. Pending application(s), if any, shall stand disposed of.

(RASHMI DHYANI PANT)  
COURT MASTER (SH)

(ANJU KAPOOR)  
COURT MASTER (NSH)